

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 151
CP 17 of 2017
IA 675 of 2019
Cont.A 6 of 2019
IA 33 of 2017
IA 412 of 2018
IA 756 of 2019

Order under Section 241(2)

IN THE MATTER OF:

Bhupendra Patel & Ors

.....Applicant

V/s

Hotel Oasis (Surat) Pvt Ltd & Ors

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

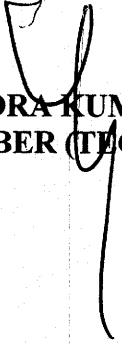
For the Applicant : PCS, Mr. Dhiren Dave.


For the Respondent : Advocate, Ms. Akshaya Ganpath.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 27.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)